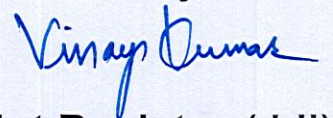


Note

It is to inform that all the regular cases pertaining to the years prior to 2000 will be taken up for hearing during summer vacation subject to all the parties consenting for the same and intimating the Registrar (Judicial) in writing on or before 20th May, 2017.

By order



Joint Registrar(J-II)
Punjab and Haryana High Court,
Chandigarh